

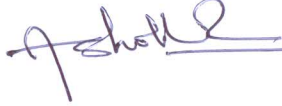
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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/11/2016 AT 10.30 AM

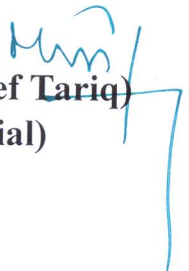
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/215/2016  
NAME OF THE PETITIONER(S) : S. Martin  
NAME OF THE RESPONDENT(S) : Akshaya Textiles Limited and another  
UNDER SECTION : 111 A

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	R. VIDHYASHANKAR R. ASHOKKUMAR	Counsel for 1 <sup>st</sup> Respondent	
2.	R. SRINIVAS S. VELMURUGAN	Counsel for Petitioner	S. U. S. for (R. Srinivas)

**ORDER**

Counsel for petitioner present. Counsel for R1 present. Counsel for petitioner prayed time for filing typed set and reply statement. Counsel for respondent has filed supplementary affidavit alongwith documents by serving a copy to the other side. At request, time extended for final arguments. Put up on 19.12.2016 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)